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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No 122 (RE-2008) /2004-09
NEW DELHI, DATED THE 30th December, 2008

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby notifies the following amendment in the Handbook of Procedures (Vol.I):

1. The agency mentioned below is added at Sr. No.11 (Gujarat) in Appendix 4C, (Certificate of Origin Non-Preferential) of Handbook of Procedure Vol.I.

11. EXIM CLUB,
Association of Exporters & Importers,
2nd Floor, West Wing, Offtel Towers No.1,
B/H,Stop-N-Shop, Plaza, R.C.Dutt Road,
Vadodara-390007.
Tel: 91-265-2326410, 3025129,
Telefax: 91-265-2338659
e.mail_eximclub@eximclub.org
Website: www.eximclub.org

2. This issues in Public Interest.

Sd/-
(R.S.Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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